

SL. No.14

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	Company Petition IB/202/2022
NAME OF THE COMPANY	Gold Chick Hatcheries and foods Ltd
NAME OF THE PETITIONER(S)	Noveltech Feeds Pvt Ltd
NAME OF THE RESPONDENT(S)	Gold Chick Hatcheries and foods Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Mr. N.B. Sudarshan for the Petitioner.
Ld. Counsel Mr. S. Rajagopalan for the Respondent.

Pleadings stand completed. At the request of Ld. Counsel for the Respondent,
matter is adjourned to 30.09.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)